NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)2015 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	S Koley	Pes	Petitinen	DA.
2.	MANOS LUMBA	- Advara,	R11284	manzie
3.	RAMUL KUMAR	A.V.		Hankyner
	PRANUT SHAR Pren Mardi		u 4	From Moved
6.	A-MIT DAYAC	. 1	R1,264	Dgul

Application has been filed by the respondents seeking modification of the order dated 12th October, 2015. Notice of the same be accepted by the ld. Counsel for the petitioner. Let reply be filed to the same.

- This Bench is informed that the case is at the stage of final arguments. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.
- Re-notify this case on 03.08.2016 at 10.30 a.m.

(Ina Malhotra) Member Judicial

(K. Varadharajan) Member Indicial